

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1928/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the 1st March, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021/124 Dated 30.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.03.2021 and 31.03.2021 along with permission to leave the head quarter from the morning of 30.03.2021 till the evening of 31.03.2021, has been granted.

Yours faithfully,

sdf-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1929/A, dated 3.4.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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